

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.4

New IA/316/ND/2023 IB/697/ND/2018

IN THE MATTER OF:

The State Trading Corporation of India Ltd. ... Applicant

Versus

M/s Spacevision Impex Pvt Ltd ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Devgan, Adv.

For the Respondent :

ORDER

IA No. 316/2023:

This application has been filed on behalf of the Liquidator under Section 35(1)(n) of Insolvency & Bankruptcy Code, 2016 for taking on record the Fourth Quarterly Progress Report for a period of 01st October 2022 to 31st December 2022. The report is taken on record with all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

P.S.N. PRASAD
MEMBER (JUDICIAL)